

THE REPORT OF THE INDIAN DELEGATION TO THE UNITED NATIONS CONFERENCE ON TRADE AND DEVELOPMENT HELD IN GENEVA

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): Sir, I beg to lay on the Table a copy of the Report of the Indian Delegation to the United Nations Conference on Trade and Development held in Geneva from March 21 to June 16, 1964. [Placed in Library. See No. LT-2964/64].

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE CENTRAL GOVERNMENT (EXCLUDING RAILWAYS) FOR THE YEAR 1964-65

THE MINISTER OF LAW AND SOCIAL SECURITY (SHRI A. K. SEN): Sir, with your permission, on behalf of Shri T. T. Krishnamachari, I beg to lay on the Table a Statement showing the Supplementary Demands for Grants for Expenditure of the Central Government (excluding Railways) for the year 1964-65.

REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE PREVENTION OF FOOD ADULTERATION (AMENDMENT) BILL, 1963

SHRI ARJUN ARORA (Uttar Pradesh): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill further to amend the Prevention of Food Adulteration Act, 1954.

EVIDENCE TENDERED BEFORE THE JOINT COMMITTEE OF THE HOUSES ON THE PREVENTION OF FOOD ADULTERATION (AMENDMENT) BILL, 1963

SHRI ARJUN ARORA: Sir, I beg to lay on the Table a copy of the

evidence tendered before the Joint Committee of the Houses on the Bill further to amend the Prevention of Food Adulteration Act, 1954.

STATEMENT ON THE FLOOD SITUATION IN THE COUNTRY

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI S. D. MISRA): Sir, I beg to lay on the Table a Statement on the flood situation in the country. [Placed in Library. See No. LT-2969/64].

BILL LAID ON THE TABLE THE STATE BANK OF INDIA (AMDT.) BILL, 1964

SECRETARY: Sir, I beg to lay on the Table a copy of the State Bank of India (Amendment) Bill, 1963, as passed by the Lok Sabha.

MR. CHAIRMAN: The Prime Minister will make a statement on the Commonwealth Prime Ministers' Conference held in July, 1964, in London, at 12.45 P.M. today.

SHRI BHUPESH GUPTA (West Bengal): Sir, as far as the flood statement is concerned, we would like to have a discussion in this House. We are giving notice of a motion for an early discussion of the situation.

SHRI A. B. VAJPAYEE (Uttar Pradesh): We want a discussion on the flood situation and we have given notice of a motion.

MR. CHAIRMAN: We should have time to study the statement.

ENQUIRY RE MOTIONS FOR PAPERS AND CALLING ATTENTION NOTICES

SHRI M N GOVINDAN NAIR (Kerala): I have given notice of a Motion for Papers regarding the situation arising in Kerala due to the refusal of the Chief Minister to